

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
**Srinagar/Jammu**  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:-4819 -JK (LD ) of 2022**  
**DATED:- 19 - 07 - 2022**

Sanction is hereby accorded to the appointment of Officer's of Public Works (R&B) Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases including Contempt Petition, if any, indicated against each pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

**(Achal Sethi)**

Secretary to Government,

Dated:- 19 - 07 - 2022

No:-LAW-OIC/153/2022

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, PW(R&B) Department
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh,
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
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**(Khursheed Ahmad Bhat)**

Additional Secretary to Government

Annexure to the Government Order No.4819 -JK(LD) of 2022 dated 19.07.2022

S.No.	Title of the Case	OIC
1	Gurdeep Singh and Anr vs JKPCCLtd and Ors in SWP No. 1006/2004	<b>Sh Mohammad Ramzan Malla, Administrative officer JKPCCLtd</b>
2	Pankaj Sawhney and Anr Vs JKPCCLtd in SWP No. 2088/2002	
3	Suresh Kumar Rekhi and Anr V/s State of J&K and ors in SWP No. 2243/2002	
4	Gurdeep Singh and Anr vs State of J&K and Ors in SWP No. 2885/2002	
5	Parveen Kumar Vs JKPCCLtd and Ors In WP(C) No. 2475/2021	
6	Project Construction Corporation Workers Association Vs State of J&K and Ors In SWP No. 955/2004	
7	S. Joginder Singh Vs UT of J&K and Ors in WP(C) No. 1362/2021	

  
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